Declaration of Assets and Liabilities

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Year- 2022

I, <u>ADITI SONAL</u>, Daughter of <u>SANJAY KUMAR</u>, aged <u>26</u> years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- 3 Etc. Name
(i)	Cash	50,000/-	NIL.	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-25,000/- CENTRAL BANK OF INDIA- 5000/-	NIL.	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC	LIC No 826964347 Rs 76000	NIL.	NIL.	NIL.	NIL.
	Policies, etc.	5yrs tern deposit in post office Rs -1 lakh				
(v)	Motor Vehicles (details of make, etc.)	vespa scooty- 1.25 lakh	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	30 gms diamond- 500000/- 120g gold-600000/-	NIL.	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	NIL	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.

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(iii)	Buildings (Commercial and residential)	NIL.	NIL.	NIL.	NIL.	NIL.
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Bank of Baroda , Patna	5,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		***************************************
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoFAAPS0189H	NIL
	(ii) Wealth Tax [Also indicate the		
	assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		The second secon



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GPF/CPF/PRAN No.		110174057671	
Gender	:-	F (M/F)	
Date of Birth	:-	2 0 0 5 1 9 9 5	(DD/MM/YYYY)
Class/Group	:-	B (A/B/C)	
Cadre	:-	ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY	
		B.S.S Bihar Secretariat Service etc.)	
Home District	:-	PATNA	
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Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.